

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 154
(IB)-1464(PB)/2018

IN THE MATTER OF:

A'XYKno Capital Services Pvt. Ltd.

.... Applicant/petitioner

v.

Rattan India Power Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. Vikram Hegde, Adv.

For the Respondent(s): Mr. Alok Dhir, Mr. Karan Batura, Adv.

ORDER

List on 24.05.2019, the date already fixed.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)